

PATNA HIGH COURT, PATNA

NOTIFICATION

The 10th April, 2026.

No. 357-A : The Judicial officer of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below, is hereby transferred and posted in the Judgeship to be stationed ordinarily at the station as mentioned in column no. 3 of the table against her name.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section (9) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court is pleased to confer upon the Officer named below the powers of a Judicial Magistrate of the 1st Class for the concerned District, provided that she shall work in such a way that her disposal of Civil and Criminal matters must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred & posted
1.	2.	3.
1.	Ms. Kumari Jyotsna Civil Judge (Senior Division)- cum-A.C.J.M., Lakhisarai.	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Ara c) Bhojpur

By order of the High Court

Sd/- Prajesh Kumar

Registrar General

Memo No. 33038 – 33075 / Dated, Patna the 10th April, 2026.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint

Registrar (IT), Patna High Court, Patna / Sub-Editor-I, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / Sub-Editor-II, Patna High Court, Patna / O.S.D. (Patna High Court Infrastructure Cell), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Principal District and Sessions Judge, Bhojpur at Ara / Lakhisarai **[for information and communication to the Officer concerned.**

The posting of the officer as Civil Judge (Senior Division) should be adjusted against the vacant Court lying at the station and new Court of Civil Judge (Senior Division), if required, may be created only when there is no such Court vacant since earlier.

The officer concerned may be directed to make over the charge of her present Office & Court immediately on receipt of this notification so as to join her new assignment soon thereafter].

{Senior most Civil Judge (Senior Division), excluding Civil Judge (Senior Division)-cum-C.J.M. at the station and those officers who have not been found fit for promotion to the higher post, shall be designated as Civil Judge (Senior Division)-I-cum-A.C.J.M.-I in the light of 'Bharatiya Nagarik Suraksha Sanhita, 2023' after effecting the above transfer & posting subject to approval of the Hon'ble Court.

The request letter dated 25.11.2025 of the Principal District & Sessions Judge, Bhojpur at Ara stands allowed in the aforesaid terms.}

[--] For P.D.J., Lakhisarai.

{--} For P.D.J., Bhojpur at Ara.

By order of the High Court


Registrar General